

SHRI B. B. SHARMA : Is it not possible to grow a very fine variety of cotton in the district of Bundelkhand in U. P. particularly when a large area of black soil land is lying fallow there, for want of irrigation facilities ?

SHRI D. P. KARMARKAR : We are making the best possible effort for that.

ACCOUNTS OF HIGH COMMISSION AT OTTAWA

***63. DR. R. B. GOUR :** (a) Will the PRIME MINISTER be pleased to state whether a proper audit has been conducted of the accounts of expenditure of our Diplomatic Mission at Ottawa ?

(b) If so, will Government place on the Table of the Council a copy of the latest audit report pertaining to the High Commissioner's office at Ottawa ?

THE PARLIAMENTARY SECRETARY FOR THE PRIME MINISTER (SHRIMATI LAKSHMI MENON) : (a) Yes.

(b) There is no separate audit report on the High Commission at Ottawa. The High Commissioner for India in Canada submits monthly accounts of his expenditure to the Accountant General, Central Revenues, for current audit. In addition, a local audit is conducted periodically.

The Auditor General's Annual Report is printed along with the Appropriation Accounts of the Government of India and is presented to Parliament.

DR. R. B. GOUR : When was the last local audit done ?

SHRIMATI LAKSHMI MENON : There is no separate audit for each office.

DR. R. B. GOUR : The reply says that there is a local audit conducted. When was it last conducted ?

SHRI JAWAHARLAL NEHRU : Last year. It is rather difficult to give an exact date. It is an annual audit.

SHRI H. D. RAJAH : Is it not possible to audit the accounts of every High Commissioner's office—not only Ottawa High Commissioner's office ?

SHRI JAWAHARLAL NEHRU : Every foreign Mission's accounts are audited—High Commissioner's and Embassies.

BYE-PRODUCT CHALK

***64. SHRI S. N. MAZUMDAR :** Will the Minister for PRODUCTION be pleased to state :

(a) whether any contract for the sale of bye-product chalk has been entered into between the Sindri Fertilisers & Chemicals Ltd. and any cement company in India ;

(b) if the answer to part (a) be in the affirmative,

(i) what is the name of the cement company ;

(ii) whether it is a foreign or Indian company ;

(iii) what is its authorised and paid-up capital ;

(iv) who are its directors ; and

(v) how long it has been working ;

(c) whether it is a fact that the cement company in question proposes shortly to install cement manufacturing plant at Sindri ; and

(d) (i) if so, when that factory will go into production ;

(ii) what will be its estimated cost ;

(iii) where from the machinery for the plant is to be imported ; and